

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/41309/2025 ARBA/37/2025	GOLAP MOHANTA VS CALA, MAYURBHANJ	JAGAJIBAN PRADHAN VS	// DISTRICT & SESIONS JUDGE,BARIPADA
2	D-BLAPL/33867/2025 BLAPL/11605/2025	FIROJ NAG VS STATE OF ODISHA	SURYAKANTA DASH VS	Arb. Misc Case/000069/2022 JEYPORE SADAR /91 /2025 SPECIAL JUDGE,JEYPORE(Koraput) TR/000021/2025
3	D-BLAPL/33869/2025 BLAPL/11606/2025	SANJEEB KUMAR PRADHAN @ SANJIB VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BOUDH /196 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/000061/2024
4	D-BLAPL/33881/2025 BLAPL/11607/2025	NARENDRA NARI SARA @ NARENDRA SARA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	POTTANGI /128 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/000035/2025
5	D-BLAPL/33894/2025 BLAPL/11608/2025	SISIR PRADHAN VS STATE OF ODISHA	BIBHUDUTTA SURYAVANSHI VS	BARANGA /112 /2025 J.M.F.C.(II),CUTTACK(Cuttack) GR/000294/2025
6	D-BLAPL/33749/2025 BLAPL/11609/2025	AJIT MUNDA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	SECTOR-7 /211 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) GR/0002500/2025
7	D-BLAPL/33753/2025 BLAPL/11610/2025	PAPU MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /332 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000699/2025
8	D-BLAPL/33842/2025 BLAPL/11611/2025	LOKANATH NAG VS STATE OF ODISHA (OPID)	RASHMI RANJAN MISHRA VS	S.P.(CID-CRL),CUTTACK /5 /2025 PRESIDING OFFICER, DESIGNATED CO CT/0000009/2025
9	D-BLAPL/33182/2025 BLAPL/11612/2025	MALAY KUMAR BHOI VS STATE OF ODISHA	SUBHRANSU BAGARTY VS	S.P.(CID-CRL),CUTTACK /5 /2023 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B)
10	D-BLAPL/33852/2025 BLAPL/11613/2025	BRAJESH MEHER VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	GR/000422/2023 KANTAMAL /192 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE
11	D-BLAPL/33240/2025 BLAPL/11614/2025	M. MOHAN RAO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	Spl/0000204/2025 MALKANGIRI /529 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang) Spl/0000204/2023

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12	D-BLAPL/33561/2025 BLAPL/11615/2025	JAGANNATH MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MALKANGIRI /606 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000133/2024
13	D-BLAPL/33723/2025 BLAPL/11616/2025	KATU @ JAGA DEHURY VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	MAHABIROD /221 /2024 A.D.J.,KAMAKHYANAGAR(Dhenkanal) CT/0000057/2025
14	D-BLAPL/33581/2025 BLAPL/11617/2025	NIRANJAN ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /139 /2025 A.D.J.,SALIPUR(Cuttack) ST/0000048/2025
15	D-BLAPL/33858/2025 BLAPL/11618/2025	SEBATI NAIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PURUNAKATAK /94 /2012 DISTRICT & SESSIONS JUDGE,BOUDH(O ST/0000076/2025
16	D-BLAPL/33859/2025 BLAPL/11619/2025	SIBA CHARAN MAJHI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	MAHANGA /278 /2025 Civil Judge Jr. Division-cum-JMFC Court at GR/0000419/2025
17	D-BLAPL/33865/2025 BLAPL/11620/2025	T. ABHIMANYU DORA VS STATE OF ODISHA	JAYARAM MALLICK VS	S.P.(CID-CRL),CUTTACK /7 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001564/2025
18	D-BLAPL/33690/2025 BLAPL/11621/2025	SATYAJEET NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C,CUTTACK(Cuttack) GR/0000714/2025
19	D-BLAPL/33866/2025 BLAPL/11622/2025	PRIYADARSANI SAMAL @ PRIYADARSINI SAMAL VS STATE OF ODISHA	JAYARAM MALLICK VS	S.P.(CID-CRL),CUTTACK /7 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001564/2025
20	D-BLAPL/32181/2025 BLAPL/11623/2025	SAMEEP AHAMMED VS STATE OF ODISHA	AJAY KUMAR ROUT VS	JEYPORE SADAR /181 /2022 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000032/2022
21	D-BLAPL/33398/2025 BLAPL/11624/2025	SUSANTA KUMAR SETHI VS STATE OF ODISHA	DALIRANI BEHURAY VS	BHADRAK TOWN /495 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001948/2025
22	D-BLAPL/33185/2025 BLAPL/11625/2025	AKULA BANCHHOR VS STATE OF ODISHA	DHIRENDRA NATH BEHERA VS	KHETRARAJPUR /43 /2024 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000274/2024
23	D-BLAPL/32773/2025	CH.HRUSIKESH RAO @ BABULII	P.V.S.NANAJI ACHARY	JEYPORE SADAR /191 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/11626/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,JEYPORE(Koraput) TR/0000070/2023
24	D-BLAPL/33812/2025 BLAPL/11627/2025	SUNIL SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	GOLANTHARA (BERHAMPUR) /459 /202 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001608/2025
25	D-BLAPL/33638/2025 BLAPL/11628/2025	PARBATI PARAMANIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /387 /2024 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats) CT/0000104/2024
26	D-BLAPL/33764/2025 BLAPL/11629/2025	RAJU NAG VS STATE OF ODISHA	MANGU NANDY VS	MALKANGIRI /511 /2025 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000631/2025
27	D-BLAPL/31382/2025 BLAPL/11630/2025	SHRESTHA NAYAK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 ADDL.SESIONS JUDGE,NIMPARA(Puri) Spl/0000074/2025
28	D-BLAPL/33927/2025 BLAPL/11631/2025	LILU KUSULIA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	TUMUDIBANDHA /125 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000168/2025
29	D-BLAPL/33929/2025 BLAPL/11632/2025	AMIT BATRA @ AMITA BATRA VS STATE OF ODISHA	MANOJ PANIGRAHI VS	TUMUDIBANDHA /125 /2025 SPECIAL JUDGE,BALLIGUDA(Kandhamal) Spl/0000168/2025
30	D-BLAPL/33931/2025 BLAPL/11633/2025	SRINIVASCHARY K.R. @ SRINIVASCHARI K.R. @ K.R. SRINIBASH ACHARYA @ K.R. SACHIN KARAN VS STATE OF ODISHA	SACHIN KARAN VS	BHUBAN /365 /2025 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000355/2025
31	D-BLAPL/31718/2025 BLAPL/11634/2025	SIPU SAMAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BANARAPAL /55 /2023 A.D.J.,ANGUL(Anugul ) CT/0000186/2023
32	D-BLAPL/32767/2025 BLAPL/11635/2025	PIKUN @SARTHAK MOHANTY VS STATE OF ODISHA	PRABIR KUMAR RAY VS	JAJPUR TOWN /341 /2025 SPECIAL JUDGE (POCSO), JAJPUR(Jajapur) Spl/0000098/2025
33	D-BLAPL/34003/2025 BLAPL/11636/2025	ASHISH GUPTA @ ASHSISH VS STATE OF ODISHA	ANITA SAHOO VS	G.R.P.S. (TITLAGARH) /59 /2025 SPECIAL JUDGE, TITLAGARH(Balangir) Spl/0000030/2025
34	D-BLAPL/33940/2025 BLAPL/11637/2025	PARBATI SAHOO VS	SATYA NARAYAN MISHRA 4 VS	BASUDEVVPUR /734 /2025 J.M.F.C.,BASUDEVVPUR(Bhadrak )

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
35	D-BLAPL/33942/2025 BLAPL/11638/2025	STATE OF ODISHA JAGDISH RAM VS	BRAJA KISHOR PANDA VS	GR/0001171/2025 / /0 J.M.F.C.,KANTABANJI(Balangir) 2(B)CC/0000004/2025
36	D-BLAPL/33944/2025 BLAPL/11639/2025	STATE OF ODISHA JAGANNATH SWAIN VS	RAJENDRA NARAYAN ROUT VS	KUMBHARAPARA /442 /2025 S.D.J.M.,PURI(Puri) GR/0001161/2025
37	D-BLAPL/33939/2025 BLAPL/11640/2025	STATE OF ODISHA SANTOSH SAHU VS	BIRAJA PRASANNA DAS VS	PADMAPUR /60 /2025 A.D.J., GUNUPUR(Rayagada ) CT/0000037/2025
38	D-BLAPL/33958/2025 BLAPL/11641/2025	STATE OF ODISHA PRABODHA KUMAR SINGH @ PREM VS	ASHOK KUMAR PATTANAIK (A) VS	ROURKELA CYBER P.S. /20 /2025 S.D.J.M.,(PANPOSH), ROURKELA(Sundar) GR/0002581/2025
39	D-BLAPL/31971/2025 BLAPL/11642/2025	STATE OF ODISHA LINGARAJ KANHAR VS	MADHUMITA PANDA VS	BHUBANESWAR G.R.P.S. /91 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0000662/2024
40	D-BLAPL/34245/2025 BLAPL/11643/2025	STATE OF ODISHA BABU DALAI VS	SUJIT KUMAR PATTNAIK VS	/ /0 A.D.J.,BERHAMPUR(Ganjam) 2(A)CC/0000067/2025
41	D-BLAPL/33500/2025 BLAPL/11644/2025	STATE OF ODISHA RAJENDRA @ RAJ KISHORE PRUSTY VS	PRADEEP KUMAR KUNDU VS	NIALI /483 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cu) Spl/0000178/2025
42	D-BLAPL/33776/2025 BLAPL/11645/2025	STATE OF ODISHA PINKU @ GOBIND CHANDRA NAYAK VS	RABINDRA KUMAR PATNAIK VS	ASKA /347 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000010/2025
43	D-BLAPL/33966/2025 BLAPL/11646/2025	STATE OF ODISHA GAUTAM MOHARANA @ GOUTAM MAHARANA VS	ASWINI KUMAR MISHRA (3) VS	TANGI (KHURDA) /702 /2025 J.M.F.C,TANGI(Khordha ) GR/0000681/2025
44	D-BLAPL/33974/2025 BLAPL/11647/2025	STATE OF ODISHA BISWAJIT BEHERA @ BABULA VS	PRAKASH KUMAR BEURA VS	KHUNTUNI /132 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C) CT/0000429/2025
45	D-BLAPL/33994/2025 BLAPL/11648/2025	STATE OF ODISHA JUDHISTIRA @ JIDHISTIRA RANA VS	KULDEEP MOHANTY VS	GANIA /126 /2025 SPECIAL JUDGE,NAYAGARH(Nayagarh ) Spl/0000081/2025
		STATE OF ODISHA		

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46	D-BLAPL/33817/2025 BLAPL/11649/2025	BIDYADHAR SAHU VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// J.M.F.C.,KANTABANJI(Balangir) 2(A)CC/0000084/2025
47	D-BLAPL/33962/2025 BLAPL/11650/2025	MD. LATIFUR REHMAN VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /49 /2019 A.D.J.,JEYPORE(Koraput) CT/0000055/2019
48	D-BLAPL/33997/2025 BLAPL/11651/2025	SADANGA GAMANGO VS STATE OF ODISHA	BISWA RANJAN DAS VS	PATTAPUR (DIGAPAHANDI) /297 /2025 A.D.J. CUM SPECIAL JUDGE,BERHAMPUR Spl/0000041/2025
49	D-BLAPL/33976/2025 BLAPL/11652/2025	GANESH MEHER VS STATE OF ODISHA	JAGABANDHU SAHU VS	SOHELLA /276 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/0000049/2025
50	D-BLAPL/33978/2025 BLAPL/11653/2025	PARBATI SAHOO VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /734 /2025 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0001171/2025
51	D-BLAPL/33131/2025 BLAPL/11654/2025	BIKASH CHANDRA GIRI VS STATE OF ODISHA	KARUNAKAR NAYAK VS	//0 A.D.J.,KARANJIA(Mayurbhanj) 2(A)CC/0000001/2025
52	D-BLAPL/33136/2025 BLAPL/11655/2025	ASHISH KUMAR ROUT @ ASHISH ROUT VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BHADRAK TOWN /477 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001867/2025
53	D-BLAPL/34045/2025 BLAPL/11656/2025	ARNANA BINOD KUMAR @ NAGA @ A. BINOD KUMAR VS STATE OF ODISHA	RAMDAS ACHARY VS	RAYAGADA TOWN /85 /2025 SPECIAL JUDGE,RAYAGADA(Rayagada ) TR/0000011/2025
54	D-BLAPL/34049/2025 BLAPL/11657/2025	NUR ARTAJ @ AKHTAR VS STATE OF ODISHA	HARIPAD MOHANTY VS	CANTONMENT ROAD /206 /2025 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000141/2025
55	D-BLAPL/34039/2025 BLAPL/11658/2025	RANJIT ROUSTRAY @ NIBASH VS STATE OF ODISHA	SAKTI PRASAD DAS VS	JANKIA P.S. /379 /2025 J.M.F.C.,KHURDA(Khordha ) GR/0000803/2025
56	D-BLAPL/34010/2025 BLAPL/11659/2025	KUNU @ HASAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARAMBA /87 /2025 J.M.F.C.,BARAMBA(Cuttack) GR/0000134/2025
57	D-CMAPL/35220/2025	ALAKAMANJARI MALLICK	ADV.	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMAPL/325/2025	VS STATE OF ODISHA	VS	() //
58	D-CMAPL/41949/2025 CMAPL/326/2025	AKSHAYA KUMAR PATNAIK VS STATE OF ODISHA	SANGRAM JENA VS	// () //
59	D-CMAPL/33774/2025 CMAPL/327/2025	PABITRA SWAIN VS COMMISSIONER ,CONSOLIDATION ORISSA CUTTACK	DURGA PRASAD PATTANAIAK VS	// () //
60	D-CMP/44941/2025 CMP/1768/2025	SANCHITA SUPAKAR VS ABHEDANANDA PANIGRAHI	UMA CHARAN MISHRA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambalpur) CS/0000487/2015
61	D-CMP/44536/2025 CMP/1769/2025	DEVI MOHANTA VS PRAMILA MOHANTA	ANJAN KUMAR BISWAL VS	// A.D.J.,BARIPADA(Mayurbhanj) CVREV/0000005/2023
62	D-CMP/45076/2025 CMP/1770/2025	EKADASHI MALLIK VS SASHI BASTIA	BHARATI DASH VS	// CIVIL JUDGE (SD),PURI(Puri) CS/0000515/2021
63	D-CMP/44902/2025 CMP/1771/2025	ANUPAMA SINGH VS MADHUSMITASAMT @ SAMANTA	SOURAV SUMAN BHUYAN VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jagatsinghpur) EC/0000004/2022
64	D-CMP/44945/2025 CMP/1772/2025	NIRANJAN SAHU VS TRILOCHAN SAHOO	SWAYAMJIT ROUT VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000292/2023
65	D-CONTC/42432/2025 CONTC/5300/2025	BANAMALI BEHERA VS ANU GARG,IAS	ADV. VS	// () //
66	D-CONTC/45211/2025 CONTC/5301/2025	SUDHAMAYEE DEHURY VS DHIRENDRA KERKERA,DIRECTOR OF SECONDARY EDUCATION,ODISHA	RABINARAYAN MISHRA VS	// () //
67	D-CONTC/45218/2025 CONTC/5302/2025	PRAKASH KUMAR MALIK VS Y.B.KHURANIA,IPS	ADYASIDHI MISHRA VS	// () //
68	D-CONTC/42595/2025 CONTC/5303/2025	BIKASH CHANDRA BHUYAN VS	ADV. VS	// () //

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69	D-CONTC/44975/2025 CONTC/5304/2025	GIRISH S.N.,IAS DURBASHA SAHU VS	ADV. VS	// // ()
70	D-CONTC/41645/2025 CONTC/5305/2025	KAILASH CHANDRA DAS,SPL. LAND ACQUISITION AND REHABILITATION OFFICER, LOWER INDRA IRRIGATION SANTOSH KUMAR SAHOO VS	HEMANTA KUMAR MOHANTA VS	// // ()
71	D-CONTC/45055/2025 CONTC/5306/2025	USHA PADHEE,P.SECY, H AND U.D DEPT., ODISHA KRUPASINDHU PADHI VS	ADV. VS	// // ()
72	D-CONTC/45401/2025 CONTC/5307/2025	ANU GARG,IAS KARTIK CHANDRA BISWAL VS	ADV. VS	// // ()
73	D-CONTC/44952/2025 CONTC/5308/2025	DR.N.THIRUMALA NAIK,COMMNR.-CUM-SECY., S AND ME DEPT., ODISHA SATYANARAYAN DAS VS	PRANAB KUMAR GHOSE VS	// // ()
74	D-CONTC/45360/2025 CONTC/5309/2025	SURESH PANT,IFS MANORANJAN PARIDA VS	ADV. VS	// // ()
75	D-CONTC/45362/2025 CONTC/5310/2025	Y.B.KHURANIA,IPS RANJITA ROUT VS	ADV. VS	// // ()
76	D-CONTC/45363/2025 CONTC/5311/2025	Y.B.KHURANIA,IPS DILIP KUMAR SABAR VS	ADV. VS	// // ()
77	D-CONTC/45263/2025 CONTC/5312/2025	Y.B.KHURANIA,IPS SATYABRATA PRADHAN VS	ADV. VS	// // ()
78	D-CONTC/45353/2025 CONTC/5313/2025	BIJAYA KUMAR PRUSTY,DIRECTOR,G.A.DEPT,ODISHA MITU KUMAR PAL VS	ADV. VS	// // ()
79	D-CONTC/43794/2025 CONTC/5314/2025	Y.B.KHURANIA,IPS SANTOSH KUMAR DAS VS SAMIR CHANDRA DE,ADDL.CHIEF ENGNR. RWS AND S CIRCLE,BALASORE	BIGYAN KUMAR SHARMA VS	// // () //

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80	D-CONTC/45074/2025 CONTC/5315/2025	SASMITA SAHU VS CHANCHALA RANA,IAS	ADV. VS	// ( //
81	D-CONTC/45137/2025 CONTC/5316/2025	BINAY RANJAN SAHOO VS GIRISH S.N,IAS	ADV. VS	// ( //
82	D-CRLA/33514/2025 CRLA/1254/2025	SRIDHAR JALI@BEHERA VS STATE OF ODISHA	VIVEKANANDA JENA VS	RAMBHA (CHATRAPUR) /629 /2024 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000157/2024
83	D-CRLA/33685/2025 CRLA/1255/2025	SARAT KUMAR ROUT VS STATE OF ODISHA(VIG.)	PRATIK DASH VS	BHUBANESWAR VIGILANCE /32 /2015 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000025/2016
84	D-CRLA/33592/2025 CRLA/1256/2025	KANHU SINGH VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	JHARPOKHARIA /91 /2022 A.D.J.,BARIPADA(Mayurbhanj) SC/0000231/2022
85	D-CRLA/33471/2025 CRLA/1257/2025	JAGA GOUDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PAPADAHANDI /204 /2023 DISTRICT AND SESSIONS JUDGE,NAWA CT/0000025/2024
86	D-CRLMA/33505/2025 CRLMA/160/2025	JYOTINA KUMAR PANIGRAHI VS STATE OF ODISHA	SAYANTAN PANDA VS	ODAGAON /165 /2025 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000257/2025
87	D-CRLMC/31958/2025 CRLMC/4600/2025	KAPIL KUMAR GURU VS RAJEEV LOCHAN SAHU	KARUNAKAR DAS VS	//0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R ICC/0000006/2021
88	D-CRLMC/32016/2025 CRLMC/4601/2025	DEEPAK KUMAR JENA VS STATE OF ODISHA	ARUN KUMAR BEHERA VS	KAMARDA /132 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000234/2025
89	D-CRLMC/32459/2025 CRLMC/4602/2025	BIJAY KUMAR MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	JASHIPUR /157 /2017 CIVIL JUDGE (JD) CUM JMFC, JASHIPU GR/0000516/2017
90	D-CRLMC/32479/2025 CRLMC/4603/2025	RAJU MAHANANDA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JAMANKIRA /143 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0000599/2025
91	D-CRLMC/34075/2025	BALARAM SAMAL	PRAKASH CHANDRA DASH	MAHANGA /191 /2025

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/4604/2025	VS STATE OF ODISHA	VS	Civil Judge Jr. Division-cum-JMFC Court at GR/0000290/2025
92	D-CRLMC/33717/2025 CRLMC/4605/2025	BAPI DALABEHERA@BALI PRADHAN VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /31 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000118/2025
93	D-CRLMC/33071/2025 CRLMC/4606/2025	SK. MANJAR VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	/ /0 CIVIL JUDGE (JD) CUM JMFC, JASHIPUR CRMC/0000052/2025
94	D-CRLMC/34033/2025 CRLMC/4607/2025	TAPAS KUMAR NAYAK VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	JANKIA P.S. /420 /2025 J.M.F.C.,KHURDA(Khordha ) GR/0000880/2025
95	D-CRLMC/33355/2025 CRLMC/4608/2025	NANDAKISHORE TANDI VS STATE OF ODISHA	ANIRUDHA DAS VS	KHARIAR /362 /2021 J.M.F.C.,KHARIAR(Nuapada ) CT/0000346/2021
96	D-CRLMC/33742/2025 CRLMC/4609/2025	CHINTU@MANOJ KUMAR SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /87 /2025 J.M.F.C.,KUJANG(Jagatsinghapur ) GR/0000181/2025
97	D-CRLMC/33746/2025 CRLMC/4610/2025	APU@RAKESH KUMAR DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	BALASORE TOWN /343 /2011 A.D.J.,BALASORE(Baleshwar) ST/0000160/2017
98	D-CRLMC/33454/2025 CRLMC/4611/2025	AJIT KUMAR TRIPATHY VS STATE OF ODISHA	DEBADATTA MOHANTY VS	BARBIL /252 /2022 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada ) GR/0000837/2022
99	D-CRLMC/33754/2025 CRLMC/4612/2025	PRABIN KUMAR BOHIDAR VS STATE OF ODISHA	JAGABANDHU SAHU VS	BOLANGIR TOWN /484 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Kendrapada ) GR/0001227/2025
100	D-CRLMC/33983/2025 CRLMC/4613/2025	MANORANJAN MALLICK VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /691 /2025 SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghpur ) Spl/0000283/2025
101	D-CRLMC/34139/2025 CRLMC/4614/2025	BIDYUT KUMAR DASH VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	SAMBALPUR VIGILANCE /26 /2011 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur ) CT/0000036/2012
102	D-CRLMC/33466/2025 CRLMC/4615/2025	SANJAYA KUMAR BHATTA @ TULIA VS	BIJAY KUMAR MOHANTY VS	NIMAPADA /263 /2025 J.M.F.C.,NIMAPARA(Puri)

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103	D-CRLMC/33820/2025 CRLMC/4616/2025	STATE OF ODISHA SOHEL ALLI@SOHAIL ALI VS	SURYAKANTA DWIBEDI VS	GR/0000845/2025 BOLANGIR TOWN /409 /2025 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(
104	D-CRLMC/33526/2025 CRLMC/4617/2025	STATE OF ODISHA MANOJ KUMAR BARIK VS	KASHINATH PATNAIK VS	GR/0001010/2025 NAYAPALLI P.S. /519 /2023 4TH A.D.J. CUM SPL. JUDGE(POCSO) BE
105	D-CRLMC/33624/2025 CRLMC/4618/2025	STATE OF ODISHA SAKIL KHAN VS	ASHOK KUMAR JENA VS	TR/0000565/2023 TIGIRIA /191 /2024 J.M.F.C.,TIGIRIA(Cuttack)
106	D-CRLMC/33710/2025 CRLMC/4619/2025	STATE OF ODISHA MANGULI NAYAK @ MANGU VS	BIJAYA KUMAR NAYAK (3) VS	CT/0000185/2024 NAYAGARH /352 /2006 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(
107	D-CRLMC/33767/2025 CRLMC/4620/2025	STATE OF ODISHA JERUPOTHULA VIJAYBABU@J. VIJAY BABU VS	MANGU NANDY VS	GR/0000649/2006 M.V.79 /60 /2024 DISTRICT AND SESSIONS JUDGE,MALK
108	D-CRLMC/33716/2025 CRLMC/4621/2025	STATE OF ODISHA PRATAP CHANDRA SAHOO VS	ANUP KUMAR MOHAPATRA VS	Spl/0000081/2024 / /0 1ST A.D.J., CUTTACK(Cuttack)
109	D-CRLMC/33841/2025 CRLMC/4622/2025	NANDAKISHORE JENA DIPAK KARMI VS	AMITAV TRIPATHY VS	CRREV/0000126/2024 KANTAMAL /226 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
110	D-CRLMC/33845/2025 CRLMC/4623/2025	STATE OF ODISHA CHATURBHUJA DEHURY VS	AMITAV TRIPATHY VS	Spl/0000148/2024 KANTAMAL /233 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
111	D-CRLMC/33371/2025 CRLMC/4624/2025	STATE OF ODISHA SANISCHAR MALLIK VS	PREETAM MISHRA VS	Spl/0000147/2024 BOUDH /251 /2018 SPECIAL JUDGE,BAUDH(Baudh )
112	D-CRLMC/33860/2025 CRLMC/4625/2025	STATE OF ODISHA PINTU @ RANJAN ROUT VS	SATYABRATA DASH VS	Spl/0000019/2019 PARADEEP LOCK /148 /2017 A.D.J.-CUM-SPL. JUDGE, KUJANG(Jagats
113	D-CRLMC/34272/2025 CRLMC/4626/2025	STATE OF ODISHA SUSANTA@SUSHANTA SAHU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	Spl/0000171/2018 BADMAL /221 /2025 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0000623/2025

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114	D-CRLMP/33780/2025 CRLMP/1448/2025	PRANESWAR SAHOO VS STATE OF ODISHA	SAROJ KUMAR DASH VS	//0 () //
115	D-CRLMP/33564/2025 CRLMP/1449/2025	BANAMALI PANDA VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	//0 () //
116	D-CRLMP/33889/2025 CRLMP/1450/2025	SUMITRA SAHOO VS STATE OF ODISHA	DEBASIS SAHOO VS	//0 JUDGE FAMILY COURT,PURI(Puri) CRL.EXN/0000050/2024
117	D-CRLMP/33768/2025 CRLMP/1451/2025	MANOJ BISWAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	//0 () //
118	D-CRLMP/33804/2025 CRLMP/1452/2025	DINDAYAL AGARWAL VS STATE OF ODISHA	RUCHI RAJGARHIA VS	//0 () //
119	D-CRLMP/33855/2025 CRLMP/1453/2025	SABITA MANDAL VS STATE OF ORISSA	RASHMI RANJAN MISHRA VS	BALIAPAL /204 /2025 () //
120	D-CRLMP/33654/2025 CRLMP/1454/2025	SAROJINI BHOLA VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	RANPUR /356 /2024 () //
121	D-CRLMP/33635/2025 CRLMP/1455/2025	ANUSAYA BUDHIA VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	// () //
122	D-CRLMP/32920/2025 CRLMP/1456/2025	INFORMANT VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	KHANDAGIRI P.S. /625 /2022 () //
123	D-CRLMP/33792/2025 CRLMP/1457/2025	GYANENDRA DAS ADHIKARI VS MAMATA DAS	RITA SINGH VS	//0 () //
124	D-CRLMP/33887/2025 CRLMP/1458/2025	UPEN MARANDI VS ARATIMANI TUDU	SWARUO KUMAR PATNAIK VS	//0 () //
125	D-CRLMP/33874/2025	BIKRAM KHATUA	RABINDRA NATH PRUSTY	//0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1459/2025	VS SASMITA SWAIN	VS	JUDGE FAMILY COURT,BHUBANESWA Crp/0000097/2020
126	D-FAO/45058/2025 FAO/474/2025	SAROJ KUMAR SWAIN VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000184/2024
127	D-FAO/45147/2025 FAO/475/2025	SAROJINI PRADHAN VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000056/2024
128	D-FAO/45149/2025 FAO/476/2025	SANTOSH KUMAR BEHERA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000145/2024
129	D-FAO/45155/2025 FAO/477/2025	JYOTSNARANI LENKA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000127/2024
130	D-FAO/45156/2025 FAO/478/2025	PUSPANJALI SWAIN VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000148/2024
131	D-FAO/43898/2025 FAO/479/2025	THE MANAGER, LEGAL (CLAIMS), M/S. MAGMA GENERAL INSURANCE COMPANY VS SABITA SAHOO	ADARSH BEHERA VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000012/2019
132	D-FAO/45150/2025 FAO/480/2025	LAXMI GOUDA@LAXMI BAI GOUDA VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000129/2024
133	D-FAO/42417/2025 FAO/481/2025	SENIOR DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS BENU BHOI	NAYAN BEHARI DAS VS	// DIVISIONAL LABOUR COMMISSIONER EC/0000006/2017
134	D-FAO/45146/2025 FAO/482/2025	BHIBE NAIK VS UNION OF INDIA	KARUNAKAR DAS VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000048/2024
135	D-LAA/44375/2025 LAA/58/2025	CHIEF ENGINEER(CONSTRUCTION)HEAD QUARTER, EAST COAST RAILWAY, BBSR VS BIJAYA BHARAT MOHAPATRA	ALOK KUMAR MOHANTY VS	// CIVIL JUDGE (SD),KUJANG(Jagatsinghap LAR/0000011/2015
136	D-MACA/45180/2025 MACA/1177/2025	PRAMILA MOHARANA VS	BISWAJIT MOHANTY VS	// 1ST M.A.C.T., DHENKANAL(Dhenkanal)

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137	D-MACA/44687/2025 MACA/1178/2025	RAJENDRA BARDHAN MANAGER, NATIONAL INSURANCE CO. LTD.,CUTTACK VS MAMI SWAIN	PRASANTA KUMAR MAHALI VS	Mac/0000093/2023 // III M.A.C.T.,BHUBANESWAR(Khordha ) Mac/0000087/2017
138	D-MACA/45301/2025 MACA/1179/2025	THE MANAGER, (LEGAL CLAIMS), MAGMA HDI GENERAL INSURANCE COMPANY LIMITED,BHUBANESWAR VS RITESH SASMAL	ADAM ALI KHAN VS	// 6TH M.A.C.T, BERHAMPUR(Ganjam) Mac/0000229/2024
139	D-MACA/45060/2025 MACA/1180/2025	MITALI SASINI@MITALI SENAPATI VS M/S. GGC INDIA	BISHNU BRATA SINGH VS	// I MACT,BALASORE(Baleshwar) Mac/0000319/2018
140	D-MACA/41483/2025 MACA/1181/2025	D.M., ORIENTAL INSURANCE CO. LTD.,GANJAM VS B.PADMA @ B.PADMA PATRA	ADAM ALI KHAN VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000160/2023
141	D-MACA/44861/2025 MACA/1182/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS JAYANTI BEHERA	BIJOY DASMOHAPATRA VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak ) Mac/0000130/2023
142	D-MACA/38744/2025 MACA/1183/2025	CHOLAMANDALAM M/S. GENERAL INSURANCE COMPANY LIMITED.,KHURDA VS GURUBARI DISHARI	ADAM ALI KHAN VS	// 4TH M.A.C.T.,KORAPUT(Koraput) Mac/0000013/2019
143	D-MACA/41485/2025 MACA/1184/2025	THE DIVISIONAL MANAGER, THE ORIENTAL INSURANCE COMPANY LIMITED,GANJAM VS SOUDAMINI PRADHAN	ADAM ALI KHAN VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000026/2022
144	D-MATA/41584/2025 MATA/425/2025	VARSHA PATNAIK VS SOUMYA DARSHAN ROUT	LAXMIKANTA TRIPATHY VS	// JUDGE FAMILY COURT,ROURKELA(Sundergarh) CP/0000124/2023
145	D-RPFAM/43956/2025 RPFAM/347/2025	GIRISH SAHU VS PAYAL @ SMRUTI CHANDINI BHOI	ADHIRAJ MOHANTY VS	// JUDGE FAMILY COURT, SONEPUR(Sonepur) Crp/0000043/2024
146	D-RSA/45092/2025 RSA/553/2025	KHIRAMANI SAHOO VS DEBA KUMAR SAHOO	SOUMYA MISHRA VS	// DISTRICT AND SESSIONS JUDGE,ANGUL RFA/0000010/2025
147	D-RSA/44683/2025 RSA/554/2025	HARIHARA PUTEL VS RABINDRA PUTEL	BUDHIRAM DAS VS	// DISTRICT AND SESSIONS JUDGE,SONEPUR RFA/0000013/2015

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148	D-RSA/43719/2025 RSA/555/2025	STATE OF ODISHA VS PRASANNA BHABASAGAR	SABITA RANJAN PATTNAIK, A.G.A VS	// DISTRICT & SESSIONS JUDGE,BERHAM RFA/0000028/2023
149	D-RSA/45304/2025 RSA/556/2025	PREMALATA BARIK VS BINODINI BARIK	SOUMYA MISHRA VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000073/2022
150	D-RSA/45306/2025 RSA/557/2025	MANOJ KUMAR SETHI VS BIRANCHI CHARAN NAYAK	JYOTI RANJAN DEO VS	// A.D.J.,BARIPADA(Mayurbhanj) RFA/0000017/2021
151	D-RSA/45124/2025 RSA/558/2025	MOHANLAL AGARWAL VS SAKUNTALA AGARWAL(DEAD)	BIKRAM SENAPATI VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000025/2024
152	D-RSA/45368/2025 RSA/559/2025	SK. MEHMOOD ALLI VS SK. LIAKAT ALLI	SUKANTA KUMAR NAYAK (2) VS	// A.D.J.,BHADRAK(Bhadrak ) RFA/0000014/2010
153	D-RVWPET/44893/2025 RVWPET/245/2025	M/S. HOTEL SEA POINT PVT. LTD., BBSR VS M/S. BLUELINE RESORTS PVT. LTD.,BBSR	SAURENDRA RAUTRAY VS	// ) //
154	D-TRP(C)/45357/2025 TRP(C)/388/2025	BHABANI SANKAR ROY VS LISA MOHAPATRA	ATUL TRIPATHY VS	// JUDGE FAMILY COURT,ROURKELA(Su CP/0000086/2024
155	D-TRP(C)/45069/2025 TRP(C)/389/2025	PRATAP CHANDRA SASHOO VS BHANUSMITA SAHOO	DEEPAK KUMAR DAS VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000069/2024
156	D-TRP(C)/45079/2025 TRP(C)/390/2025	ARUNDHATI SAHOO VS UMESH KUMAR CHAND	RABINDRA KUMAR PRUSTY VS	// JUDGE,FAMILY COURT,JAGATSINGPU CP/0000172/2025
157	D-TRP(C)/45097/2025 TRP(C)/391/2025	MAMATA PRADHAN VS SAGAR BARAL	SAPAN KUMAR LENKA VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000232/2024
158	D-TRP(C)/45200/2025 TRP(C)/392/2025	RUTUPARNA GARU VS RAJENDRA GARU	PRAVASH CHANDRA JENA VS	// JUDGE, FAMILY COURT, BHADRAK(Bh CP/0000254/2025
159	D-WA/45361/2025	CHAIRMAN, ODISHA POWER TRANSMISSION CORPORATION LTD., BBSR	BIJAYA KUMAR DASH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1745/2025	VS	VS	0
		HRUDANANDA BEHERA		//
160	D-WA/43709/2025	GAGAN BIHARI NANDA	ASHUTOSH ROUT	//
	WA/1746/2025	VS	VS	0
		STATE OF ODISHA		//
161	D-WA/43724/2025	BIJAYA KUMAR KABI	ASHUTOSH ROUT	//
	WA/1747/2025	VS	VS	0
		STATE OF ODISHA		//
162	D-WA/43730/2025	GOURAHARI DAS	ASHUTOSH ROUT	//
	WA/1748/2025	VS	VS	0
		STATE OF ODISHA		//
163	D-WA/43690/2025	UPENDRA MOHANTY	ASHUTOSH ROUT	//
	WA/1749/2025	VS	VS	0
		STATE OF ODISHA		//
164	D-WA/43696/2025	MAHENDRA KUMAR NAYAK	ASHUTOSH ROUT	//
	WA/1750/2025	VS	VS	0
		STATE OF ODISHA		//
165	D-WA/43700/2025	BUDHIMANTA BAI	ASHUTOSH ROUT	//
	WA/1751/2025	VS	VS	0
		STATE OF ODISHA		//
166	D-WA/43714/2025	RAGHUNATH KAR	ASHUTOSH ROUT	//
	WA/1752/2025	VS	VS	0
		STATE OF ODISHA		//
167	D-WA/43722/2025	PURNA CHANDRA BEHERA	ASHUTOSH ROUT	//
	WA/1753/2025	VS	VS	0
		STATE OF ODISHA		//
168	D-WA/23735/2025	NILIMA KUMARI DEBNATH	UMA CHARAN MISHRA	//
	WA/1754/2025	VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/45485/2025	GADADHAR MALLICK	BRAJA MOHAN SARANGI	//
	WP(C)/31579/2025	VS	VS	0
		THE COLLECTOR, KHURDA		//
170	D-WP(C)/44993/2025	SOUMYA RANJAN MOHANTY	SATYAM DAS PATTANAİK	//
	WP(C)/31580/2025	VS	VS	0

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171	D-WP(C)/45073/2025 WP(C)/31581/2025	STATE OF ODISHA JITENDRA NAYAK VS	AGASTI KANUNGO VS	// // 0
172	D-WP(C)/45196/2025 WP(C)/31582/2025	STATE OF ODISHA SRIDHARA JENA VS	BIBHU PRASAD CHHUALSINGH VS	// // 0
173	D-WP(C)/44034/2025 WP(C)/31583/2025	STATE OF ODISHA BAISAKHI MURMU VS	SATYABRATA DASH VS	// // 0
174	D-WP(C)/45152/2025 WP(C)/31584/2025	STATE OF ODISHA SULAGNA PANIGRAHY VS	GYANA RANJAN SETHI VS	// // 0
175	D-WP(C)/45235/2025 WP(C)/31585/2025	STATE OF ODISHA SANGRAM MOHALIK VS	SAMRAT KESHARI MISHRA VS	// // 0
176	D-WP(C)/44940/2025 WP(C)/31586/2025	STATE OF ODISHA MADHAB BEHERA VS	SARAT CHANDRA MEKAP VS	// // 0
177	D-WP(C)/45289/2025 WP(C)/31587/2025	STATE OF ODISHA M/S ANAND KUMAR AGRAWAL, KALAHANDI VS	PRABODHA CHANDRA NAYAK VS	// // 0
178	D-WP(C)/45323/2025 WP(C)/31588/2025	STATE OF ODISHA PRIYADARSAN PRADHAN VS	SAMARENDRA BEURA VS	// // 0
179	D-WP(C)/45045/2025 WP(C)/31589/2025	STATE OF ODISHA M/S ADITYA DALAI, JAJPUR VS	RAMESH CHANDRA JENA VS	// // 0
180	D-WP(C)/44506/2025 WP(C)/31590/2025	SUPERINTENDENT OF CGST AND CENTRAL EXCISE, JAJPUR BHANUPRIYA PRADHAN VS	BIVUDATTA CHALAN VS	// // 0
181	D-WP(C)/45206/2025 WP(C)/31591/2025	STATE OF ODISHA M/S.RAJASHREE DALAI, CUTTACK VS	BRUNDABAN ROUT VS	// // 0
		THE ADDITIONAL COMMISSIONER(APPEAL), GST AND CENTRAL EXCISE, BBSR		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/44510/2025 WP(C)/31592/2025	ADARSH ACHARYA VS STATE BANK OF INDIA, GANJAM	SAMEER KUMAR DAS VS	// 0 //
183	D-WP(C)/44765/2025 WP(C)/31593/2025	UTKAL ROUT VS STATE OF ODISHA	NALINI KANTA SAHOO VS	// 0 //
184	D-WP(C)/43643/2025 WP(C)/31594/2025	SANATAN SWAIN VS AUTHORIZED SIGNATORY, STATE HEALTHAND ALLIED INSURANCE CO.LTD., CHENNAI	HRUDANANDA MOHAPATRA VS	// 0 //
185	D-WP(C)/44650/2025 WP(C)/31595/2025	BINITA DIGAL VS STATE OF ODISHA	DIPTI RANJAN SWAIN VS	// 0 //
186	D-WP(C)/44209/2025 WP(C)/31596/2025	Dr. KAMAL PRASAD MOHANTY VS STATE OF ODISHA	NARASINGHA CHARAN MOHANTY VS	// 0 //
187	D-WP(C)/45068/2025 WP(C)/31597/2025	RAJENDRA KUMAR PATRO VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //
188	D-WP(C)/44857/2025 WP(C)/31598/2025	M/S ASHA INFRA PROJECTS LIMITED, KHURDA VS MICRO SMALL AND MEDIUM ENTERPRISE FACILITATION COUNCIL, ODISHA CUTTACK	SIDHANT DWIBEDI VS	// 0 //
189	D-WP(C)/45261/2025 WP(C)/31599/2025	SANJAY KUMAR MAHARANA VS STATE OF ODISHA	SAUBHAGYA KUMAR SAMAL VS	// 0 //
190	D-WP(C)/44886/2025 WP(C)/31600/2025	ARUN KUMAR BEHERA VS KALANDI SAHOO @ KALANDI BEHERA	AMIT PRASAD BOSE VS	// 0 //
191	D-WP(C)/45065/2025 WP(C)/31601/2025	RAJENDRA KUMAR PATRO VS STATE OF ORISSA	SUSANTA KUMAR JETHY VS	// 0 //
192	D-WP(C)/44926/2025 WP(C)/31602/2025	SK. MUNA VS UNION BANK OF INDIA, CUTTACK	DHANANJAYA MUND VS	// 0 //
193	D-WP(C)/44279/2025	SNEHAKANTA BARIK	SUBHRANSU BHUSAN MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31603/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/45012/2025 WP(C)/31604/2025	SREEYA SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
195	D-WP(C)/44751/2025 WP(C)/31605/2025	SAMARENDRA KUMAR NAYAK VS STATE OF ODISHA	PARASH BISWAL VS	// 0 //
196	D-WP(C)/45151/2025 WP(C)/31606/2025	BAIKUNTHA BARIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
197	D-WP(C)/45064/2025 WP(C)/31607/2025	SARASWATI BISIKISAN MOILI VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
198	D-WP(C)/45117/2025 WP(C)/31608/2025	MANMATH PATTANAYAK VS STATE OF ODISHA	SUVASHISH PATTANAIK VS	// 0 //
199	D-WP(C)/45141/2025 WP(C)/31609/2025	M/S SISTEMA SMART TECHNOLOGIES LIMITED,JAIPUR,RAJASTHAN VS COMMISSIONER OF SALES TAX CT AND GST,CTC	PRADYUMNA KUMAR SAHOO VS	// 0 //
200	D-WP(C)/45504/2025 WP(C)/31610/2025	SHWETA MAHAPATRA VS ROSHAN MISHRA	SUVASHISH PATTANAIK VS	// 0 //
201	D-WP(C)/45518/2025 WP(C)/31611/2025	SABITRI SETHI VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
202	D-WP(C)/44350/2025 WP(C)/31612/2025	AVIMANYU SAHU VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
203	D-WP(C)/45523/2025 WP(C)/31613/2025	RAJESH KUMAR VS STATE OF ODISHA	DEBASISH SAMAL VS	// 0 //
204	D-WP(C)/44985/2025 WP(C)/31614/2025	PARTHA MUKHERJI VS	SONALI PANIGRAHI VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/45359/2025 WP(C)/31615/2025	DEPT. OF POST AND COMMUNICATION, NEW DELHI BHAVESH PATEL VS STATE OF ODISHA	TRILOCHAN NANDA VS	// // ()
206	D-WP(C)/44671/2025 WP(C)/31616/2025	SURESH CHANDRA SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //
207	D-WP(C)/45526/2025 WP(C)/31617/2025	BRAJANANDA MISRA VS STATE OF ODISHA	DEBASISH SAMAL VS	// () //
208	D-WP(C)/45511/2025 WP(C)/31618/2025	ARUN KUMAR TANTI VS STATE OF ODISHA	DEBASISH SAMAL VS	// () //
209	D-WP(C)/45515/2025 WP(C)/31619/2025	RAKESH KUMAR BEHERA VS STATE OF ODISHA	DEBASISH SAMAL VS	// () //
210	D-WP(C)/44832/2025 WP(C)/31620/2025	PRABODH KUMAR SAHOO VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// () //
211	D-WP(C)/45091/2025 WP(C)/31621/2025	BIBHUTI BHUSAN PARIDA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// () //
212	D-WP(C)/45494/2025 WP(C)/31622/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// () //
213	D-WP(C)/45142/2025 WP(C)/31623/2025	AKRURA SAHU VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// () //
214	D-WP(C)/45154/2025 WP(C)/31624/2025	ANANTA SETHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// () //
215	D-WP(C)/45077/2025 WP(C)/31625/2025	DR. SNIGDHA PATRA VS STATE OF ODISHA	SANGRAM JENA VS	// () //

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216	D-WP(C)/45439/2025 WP(C)/31626/2025	JAYASHREE NAYAK VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
217	D-WP(C)/44839/2025 WP(C)/31627/2025	SUNITA PATRO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
218	D-WP(C)/45545/2025 WP(C)/31628/2025	SUPRAVA JENA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
219	D-WP(C)/45192/2025 WP(C)/31629/2025	ASHUPADA MOHAPATRA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
220	D-WP(C)/44976/2025 WP(C)/31630/2025	BISWANATH DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
221	D-WP(C)/44841/2025 WP(C)/31631/2025	SUNITA PATRO VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
222	D-WP(C)/45400/2025 WP(C)/31632/2025	CHARAMPA BYABASAYEE SANGHA, BHADRAK VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
223	D-WP(C)/45635/2025 WP(C)/31633/2025	SATYABAN SETHIA VS CENTRAL SILK BOARD,BANGLORE	KANANBALA ROY CHOUDHURY VS	// 0 //
224	D-WP(C)/44888/2025 WP(C)/31634/2025	BAIKUNTHANATH UTTARA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
225	D-WP(C)/45164/2025 WP(C)/31635/2025	BALARAM SWAIN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
226	D-WP(C)/44953/2025 WP(C)/31636/2025	SURESH CHANDRA PATTANAYAK VS STATE OF ORISSA	SURENDRA KUMAR SAHOO VS	// 0 //
227	D-WP(C)/45313/2025	ASHA ROUT	SAMARENDRA BEURA	//

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	WP(C)/31637/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/45317/2025 WP(C)/31638/2025	GULSAN BEGUM VS STATE OF ODISHA	SAMARENDRA BEURA VS	// 0 //
229	D-WP(C)/45334/2025 WP(C)/31639/2025	AJAY KUMAR DAS VS STATE OF ODISHA	SARBESWAR PRUSTY VS	// 0 //
230	D-WP(C)/45411/2025 WP(C)/31640/2025	M/S.MAHANADI COALFIELDS LTD, ANGUL VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	// 0 //
231	D-WP(C)/45175/2025 WP(C)/31641/2025	CHINMAYA RANJAN SATPATHY VS STATE OF ODISHA	ANJAN PATNAIK VS	// 0 //
232	D-WP(C)/45437/2025 WP(C)/31642/2025	JANMEJAYA NAYAK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
233	D-WP(C)/44944/2025 WP(C)/31643/2025	LOKNATH DEHURI VS STATE OF ODISHA	SANDHYARANI PANI VS	// 0 //
234	D-WP(C)/45436/2025 WP(C)/31644/2025	MOHAN SAHU VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
235	D-WP(C)/45431/2025 WP(C)/31645/2025	KISHORE CHANDRA SAMANTARAY VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
236	D-WP(C)/45711/2025 WP(C)/31646/2025	AMIT KUMAR MAHAKUL VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
237	D-WP(C)/44943/2025 WP(C)/31647/2025	DEBASISH PANDA VS PUNJAB NATIONAL BANK, CUTTACK	SURESH KUMAR PANDA VS	// 0 //
238	D-WP(C)/44898/2025 WP(C)/31648/2025	MITENDRA SATAPATHY @ H.G/315-MITENDRA KUMAR SATAPATHY VS	SAMARENDRA MOHANTY VS	// 0

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239	D-WP(C)/44924/2025 WP(C)/31649/2025	STATE OF ODISHA PRATIVA MOHANTY VS	MANOJ KUMAR MOHANTY VS	// // ()
240	D-WP(C)/43661/2025 WP(C)/31650/2025	STATE OF ODISHA PRAMODA KUMAR NAYAK VS	SATYABRATA SENAPATI VS	// // ()
241	D-WP(C)/45476/2025 WP(C)/31651/2025	STATE OF ODISHA RABINDRANATH RANJIT VS	ANJAN KUMAR BISWAL VS	// // ()
242	D-WP(C)/45737/2025 WP(C)/31652/2025	STATE OF ODISHA SHRADHAKAR @ SHRADDHAKAR MOHANTY VS	M/S PRAVAT KUMAR MUDULI,C.K ROUT,S.MOHANTY/ ATUL TRIPATHY VS	// // ()
243	D-WP(C)/44218/2025 WP(C)/31653/2025	STATE OF ODISHA SOURAV PRADHAN VS	PRONOY MOHANTY, S.N.DASH, S.K.SAHU, K.T.MUDALI KUNAL KUMAR SWAIN VS	// // ()
244	D-WP(C)/44963/2025 WP(C)/31654/2025	CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI PRASANTA KUMAR BHOL VS	GOPINATH MISHRA VS	// // ()
245	D-WP(C)/44938/2025 WP(C)/31655/2025	REGIONAL TRANSPORT OFFICER, CUTTACK SANDHYARANI BEHERA VS	MANOJ KUMAR MOHANTY VS	// // ()
246	D-WP(C)/45031/2025 WP(C)/31656/2025	STATE OF ODISHA BIJAYA KUMAR BEHERA VS	BHASKAR CHANDRA PANDA VS	// // ()
247	D-WP(C)/44852/2025 WP(C)/31657/2025	STATE OF ODISHA PRAKASH KUMAR DHAL VS	BRUNDABAN ROUT VS	// // ()
248	D-WP(C)/44964/2025 WP(C)/31658/2025	UNION OF INDIA LINGARAJ NAG VS	SANGRAM JENA VS	// // ()
249	D-WP(C)/43640/2025 WP(C)/31659/2025	STATE OF ODISHA RAMAKANTA MOHANTY VS	AJIT KUMAR MOHANTY VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/44997/2025 WP(C)/31660/2025	DASARATHI SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
251	D-WP(C)/45569/2025 WP(C)/31661/2025	RAMESH CHANDRA PRUSTY VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
252	D-WP(C)/45195/2025 WP(C)/31662/2025	SAMPURNA RANI BISOI VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, GANJAM	RAJESH MOHANTY VS	// 0 //
253	D-WP(C)/45210/2025 WP(C)/31663/2025	MAHENDRANATH SAMAL VS GOVT OF ODISHA, BBSR	BAIJAYANTI MOHANTY VS	// 0 //
254	D-WP(C)/45754/2025 WP(C)/31664/2025	DEBENDRA NARAYAN KAR VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
255	D-WP(C)/45489/2025 WP(C)/31665/2025	PRAVAT KUMAR SATAPATHY VS CERTIFICATE OFFICER CUM SUB COLLECTOR, RAYAGADA	SIDHESWAR MALLIK VS	// 0 //
256	D-WP(C)/45271/2025 WP(C)/31666/2025	MRUTYUNJAYA DASH VS ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, BBSR-1	ITISHREE TRIPATHY VS	// 0 //
257	D-WP(C)/45765/2025 WP(C)/31667/2025	ANNADA SANKAR MOHANTY VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
258	D-WP(C)/45847/2025 WP(C)/31668/2025	NIRUPAMA MALLICK VS STATE OF ODISHA	ARYA TRIPATHY VS	// 0 //
259	D-WP(C)/44429/2025 WP(C)/31669/2025	M/S JAGAT JANANI SERVICES PVT LTD.,KEONJHAR VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
260	D-WP(C)/45336/2025 WP(C)/31670/2025	JHADESWAR MOHANTA VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
261	D-WP(C)/43927/2025	SANATAN JENA	DEBASIS SAHOO	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/31671/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/45449/2025 WP(C)/31672/2025	ARYABHATTA INSTITUTE OF MEDICAL SCIENCE, JHARSUGUDA VS STATE OF ODISHA	SOHAN MISHRA VS	// 0 //
263	D-WP(C)/44806/2025 WP(C)/31673/2025	PHALGUNI ROUT VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
264	D-WP(C)/44332/2025 WP(C)/31674/2025	NEENA BEURA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
265	D-WP(C)/45331/2025 WP(C)/31675/2025	BANDANA DAS VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
266	D-WP(C)/44476/2025 WP(C)/31676/2025	LITU SINGH VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
267	D-WP(C)/44981/2025 WP(C)/31677/2025	BRANCH MANAGER, BOLANGIR DISTRICT CENTRAL COOPERATIVE BANK LTD., VS SATYABAN BISHI	UBANDHAR SANKHO VS	// 0 //
268	D-WP(C)/45312/2025 WP(C)/31678/2025	MADHURI MANI BEHERA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
269	D-WP(C)/45089/2025 WP(C)/31679/2025	DILLIP KUMAR JENA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
270	D-WP(C)/45159/2025 WP(C)/31680/2025	S.K.BHUTO VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
271	D-WP(C)/44977/2025 WP(C)/31681/2025	ISHWAR SAUNT VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
272	D-WP(C)/45084/2025 WP(C)/31682/2025	RANJITA PRADHAN VS	PRASANTA KUMAR MOHANTY (2) VS	// 0

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273	D-WP(C)/45609/2025 WP(C)/31683/2025	STATE OF ODISHA DHIRENDRA KUMAR NAYAK VS	SUKANTA KUMAR DALAI VS	// // ()
274	D-WP(C)/45407/2025 WP(C)/31684/2025	STATE OF ODISHA M/S.MAHANADI COALFIELDS LTD, ANGUL VS	IPSIT AUROBINDO ACHARYA VS	// // ()
275	D-WP(C)/45629/2025 WP(C)/31685/2025	STATE OF ODISHA M/S SURESH AGRAWAL AND CO., KALAHANDI VS	SUKANTA KUMAR DALAI VS	// // ()
276	D-WP(C)/45017/2025 WP(C)/31686/2025	STATE OF ODISHA SHAIKH MAHFUZALLI VS	KHAN MAHMOODUL HASAN NIAMATI VS	// // ()
277	D-WP(C)/44979/2025 WP(C)/31687/2025	THE REGIONAL PASSPORT OFFICER, BBSR SANKARSAN SATAPATHY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
278	D-WP(C)/45034/2025 WP(C)/31688/2025	STATE OF ODISHA M/S.ASHA INFRA PROJECTS LTD., BBSR VS	SIDHANT DWIBEDI VS	// // ()
279	D-WP(C)/45007/2025 WP(C)/31689/2025	MICRO SMALL AND MEDIUM ENTERPRISES FACILITATION COUNCIL, CUTTACK SUDIP KUMAR SAHOO VS	MITHUN DAS VS	// // ()
280	D-WP(C)/45341/2025 WP(C)/31690/2025	UNION OF INDIA SUSANTA ROUT VS	SWAPNIL ROY VS	// // ()
281	D-WP(C)/45631/2025 WP(C)/31691/2025	STATE OF ODISHA CHANDRADHWAJA MAJHI VS	SUKANTA KUMAR DALAI VS	// // ()
282	D-WP(C)/45484/2025 WP(C)/31692/2025	STATE OF ODISHA BIJAY KUMAR GAAN VS	SIDHESWAR MALLIK VS	// // ()
283	D-WP(C)/45365/2025 WP(C)/31693/2025	STATE OF ODISHA ACHYUTANANDA DEY VS	PITAMBAR PANDA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/45179/2025 WP(C)/31694/2025	AMAR TIWARI VS UNION OF INDIA	RAJESH RANJAN SAHOO VS	// 0 //
285	D-WP(C)/44932/2025 WP(C)/31695/2025	PARAMESWAR DASH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
286	D-WP(C)/45883/2025 WP(C)/31696/2025	SANTOSH SAHOO VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
287	D-WP(C)/44933/2025 WP(C)/31697/2025	MANORAMA OJHA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
288	D-WP(C)/44992/2025 WP(C)/31698/2025	M/S PRATISTHA ENGINEERING LIMITED, BBSR VS STATE BANK OF INDIA, BBSR	RAMACHANDRA PANIGRAHY VS	// 0 //
289	D-WP(C)/44846/2025 WP(C)/31699/2025	KALANDI PARIDA VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	RABINDRA NATH PANDA VS	// 0 //
290	D-WP(C)/44629/2025 WP(C)/31700/2025	SABITA PANDA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
291	D-WP(C)/45157/2025 WP(C)/31701/2025	GOPAL DAS VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
292	D-WP(C)/44986/2025 WP(C)/31702/2025	KAMESWAR SAHUKAR VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
293	D-WP(C)/45491/2025 WP(C)/31703/2025	JAYANTA KUMAR PALEI VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
294	D-WP(C)/45492/2025 WP(C)/31704/2025	SAROJ KUMAR NAYAK VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
295	D-WP(C)/45881/2025	SANTIMANI TUDU	DEBASISH PATNAIK	//

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	WP(C)/31705/2025	VS SANTOSH BHOI	VS	() //
296	D-WP(C)/45581/2025 WP(C)/31706/2025	JYOSHNA MANJARI PATRA VS THE COMPETENT AUTHORITY, ODISHA, BBSR	PRADEEP KUMAR KHUNTIA VS	// () //
297	D-WP(C)/45893/2025 WP(C)/31707/2025	SHIVA NARAYAN RAHANA VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// () //
298	D-WP(C)/44222/2025 WP(C)/31708/2025	OMKRISH MISHRA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// () //
299	D-WP(C)/45613/2025 WP(C)/31709/2025	JYOTI RANJAN SAHOO VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	// () //
300	D-ABLAPL/33782/2025 ABLAPL/12940/2025	YUGANTAR MOHARANA VS STATE OF ODISHA	MOHENDRA DALAI VS	BADAMBADI /415 /2025 () //
301	D-ABLAPL/33783/2025 ABLAPL/12941/2025	GANGADHAR MAHANANDA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	KALAMPUR /71 /2023 () //
302	D-ABLAPL/33799/2025 ABLAPL/12942/2025	SURYA NARAYAN PALTASINGH VS STATE OF ODISHA	SANJIT MISHRA VS	KANAS /287 /2024 () //
303	D-ABLAPL/33802/2025 ABLAPL/12943/2025	KISHAN PRADHAN @ KISHU PRADHAN @ TINKU VS STATE OF ODISHA	SANJIT MISHRA VS	CHANDANPUR /247 /2025 () //
304	D-ABLAPL/33699/2025 ABLAPL/12944/2025	KUNI NAIK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	KANIHA /320 /2025 () //
305	D-ABLAPL/33846/2025 ABLAPL/12945/2025	ROHIT ROUT @ ROHITA ROUT VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	TIGIRIA /241 /2025 () //
306	D-ABLAPL/33847/2025 ABLAPL/12946/2025	DILLIP DORA VS	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /460 /2025 ()

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307	D-ABLAPL/33836/2025 ABLAPL/12947/2025	STATE OF ODISHA SARASWATI KHATUA @ SARESWATI VS	PRAVASH CHANDRA JENA VS	// KAMARDA /70 /2016 ()
308	D-ABLAPL/33851/2025 ABLAPL/12948/2025	STATE OF ODISHA DEBASIS ROUT VS	SMRUTI RANJAN ROUT VS	// DARGHA BAZAR /260 /2025 ()
309	D-ABLAPL/33853/2025 ABLAPL/12949/2025	STATE OF ODISHA ABHINAV NAYAK VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /165 /2025 ()
310	D-ABLAPL/33854/2025 ABLAPL/12950/2025	STATE OF ODISHA BIJU SWAIN @ BIJAYA KUMAR SWAIN VS	SADHAN MOHANTY VS	// TIGIRIA /241 /2025 ()
311	D-ABLAPL/33856/2025 ABLAPL/12951/2025	STATE OF ODISHA MANAS BEHERA VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /165 /2025 ()
312	D-ABLAPL/33857/2025 ABLAPL/12952/2025	STATE OF ODISHA DEBASIS ROUT @ DEBASISH ROUT VS	SMRUTI RANJAN ROUT VS	// CRRRI /253 /2025 ()
313	D-ABLAPL/33873/2025 ABLAPL/12953/2025	STATE OF ODISHA KISHOR SHARMA VS	DHIRENDRA KUMAR MOHAPATRA VS	// SUNDARGARH TOWN /472 /2025 ()
314	D-ABLAPL/33875/2025 ABLAPL/12954/2025	STATE OF ODISHA KUNI SETHI VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /390 /2025 ()
315	D-ABLAPL/33843/2025 ABLAPL/12955/2025	STATE OF ODISHA BULU JENA @ BULA JENA VS	SUJIT SATAPATHY VS	// BALIKUDA /452 /2025 ()
316	D-ABLAPL/32799/2025 ABLAPL/12956/2025	STATE OF ODISHA ASHOK SAGAR VS	AMIT KUMAR SAHU VS	// NARAYANPATNA /54 /2025 ()
317	D-ABLAPL/32887/2025 ABLAPL/12957/2025	STATE OF ODISHA SATYA NARAYAN BISWAL VS	ALOK KUMAR MOHAPATRA VS	// Maitri Vihar PS /425 /2025 ()
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/32889/2025 ABLAPL/12958/2025	BIMALA PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	Maitri Vihar PS /425 /2025 () //
319	D-ABLAPL/33159/2025 ABLAPL/12959/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /944 /2025 () //
320	D-ABLAPL/33271/2025 ABLAPL/12960/2025	MANOJ KUMAR DAS VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PARADEEP MODEL /251 /2025 () //
321	D-ABLAPL/32198/2025 ABLAPL/12961/2025	AMARENDRA NATH VS STATE OF ODISHA	DEBASNAN DAS VS	TIRTOL /503 /2025 () //
322	D-ABLAPL/32983/2025 ABLAPL/12962/2025	DEBARAJ SAHU VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	MOTANGA /366 /2025 () //
323	D-ABLAPL/33369/2025 ABLAPL/12963/2025	ASHIK ALLI VS STATE OF ODISHA	DIPTIMAYEE LENKA VS	BALIKUDA /490 /2025 () //
324	D-ABLAPL/33435/2025 ABLAPL/12964/2025	KANCHANBALA KHUNTIA VS STATE OF ODISHA	SARADA PRASAD DASH VS	TIRTOL /260 /2025 () //
325	D-ABLAPL/33784/2025 ABLAPL/12965/2025	SUKANTA KUMAR LENKA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	/ /0 () //
326	D-ABLAPL/33826/2025 ABLAPL/12966/2025	SUNITA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /214 /2025 () //
327	D-ABLAPL/33876/2025 ABLAPL/12967/2025	KIRAN DAS VS STATE OF ODISHA	RAJJEET ROY VS	BADAGODA P.S. /530 /2025 () //
328	D-ABLAPL/34000/2025 ABLAPL/12968/2025	HAREKRUSHNA BEHERA @ BULU BEHERA VS STATE OF ODISHA	ANITA SAHOO VS	BAISINGA /553 /2025 () //
329	D-ABLAPL/33629/2025	PRAKASH JENA	BICHITRA NARAYANA SATAPATHY	ERASAMA /93 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/12969/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/33778/2025 ABLAPL/12970/2025	RAJENDRA SAHU @ RAJU VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /734 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000019/2025
331	D-ABLAPL/33947/2025 ABLAPL/12971/2025	DEEPAK BADAIAK VS STATE OF ODISHA	PRABHAT KUMAR PARIDA VS	SECTOR-7 /230 /2025 () //
332	D-ABLAPL/32279/2025 ABLAPL/12972/2025	PRATAP KUMAR ROUL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /358 /2024 () //
333	D-ABLAPL/33999/2025 ABLAPL/12973/2025	PRASANTA MAJHI VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PIRAHAT P.S /283 /2025 () //
334	D-ABLAPL/32378/2025 ABLAPL/12974/2025	PABITRA ROUT @ PAPU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	BARI RAMCHANDRAPUR /16 /2025 () //
335	D-ABLAPL/33888/2025 ABLAPL/12975/2025	PRASANNA DAS VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BALIMI /194 /2025 () //
336	D-ABLAPL/33932/2025 ABLAPL/12976/2025	SK. FARUK @ SK. FAROOQUE VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNABAZAR /216 /2025 () //
337	D-ABLAPL/33949/2025 ABLAPL/12977/2025	SUBHAKANTA BEHERA @ TULU VS STATE OF ODISHA	MAHES DAS VS	BHANJPUR /313 /2025 () //
338	D-ABLAPL/33637/2025 ABLAPL/12978/2025	BIJAYLAXMI SAMAL VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHADRESWAR /189 /2025 () //
339	D-ABLAPL/33965/2025 ABLAPL/12979/2025	CHINMAYA RANJAN SAHOO VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	PARLAKHEMUNDI /257 /2025 () //
340	D-ABLAPL/33659/2025 ABLAPL/12980/2025	RENUBALA PALATASINGH VS	SHYAM SUNDAR CHHUALSINGH VS	EOW,BHUBANESWAR /12 /2021 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :07/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/33967/2025 ABLAPL/12981/2025	STATE OF ODISHA BUDHIA @ PRASANTA KU. SWAIN @ PRASANTA KUMAR SWAIN VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	// JANKIA P.S. /414 /2025 () //
342	D-ABLAPL/33678/2025 ABLAPL/12982/2025	STATE OF ODISHA ALOK SRICHANDAN @ ALOK BHAI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// JANKIA P.S. /413 /2025 () //
343	D-ABLAPL/33968/2025 ABLAPL/12983/2025	STATE OF ODISHA DEBU @ PRAKASH DAS VS STATE OF ODISHA	KULDEEP MOHANTY VS	// RUPSA /67 /2022 () //
344	D-ABLAPL/34022/2025 ABLAPL/12984/2025	STATE OF ODISHA SK. JAFAR ALLI VS STATE OF ODISHA	SABYASACHI MISHRA VS	// DASARATHPUR /217 /2025 () //
345	D-ABLAPL/34027/2025 ABLAPL/12985/2025	STATE OF ODISHA CHITARANJAN SWAIN @ NATA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// GOP /320 /2025 () //